

ITEM NO.21

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).530/2024

SUNIL KUMAR SINGH

Petitioner(s)

VERSUS

BIHAR LEGISLATIVE COUNCIL & ORS.

Respondent(s)

(FOR ADMISSION and IA No.188336/2024-EXEMPTION FROM FILING O.T.)

Date : 30-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Ms. Priyansha Sharma, AOR
Mr. Yash Johri, Adv.
Ms. Srishti Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

1. Heard learned Senior Counsel for the petitioner.
2. Issue notice, returnable on 14.10.2024.
3. Dasti, in addition, is permitted.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)